

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 115(ND)10
CA. NO.

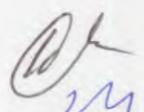
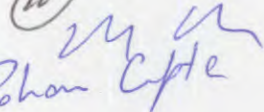
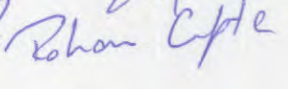
PRESENT: SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017**

NAME OF THE COMPANY: Sh. Sohan Lal Gupta Vs M/s. Hotel Zodiac Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.	Harvestable Shukla	Adv. Petitioner		
2.	Ranjana Kalyan	Adv. Respondents		
3.	Rohan Gupta	Adv. Respondent		

ORDERS

Learned Counsel for the parties are present. Ld. Counsel for the parties are directed to comply with the terms of earlier Order dated 19.12.2016 of this Tribunal within a period of two weeks, failing which, appropriate orders shall follow on the next date.

List on 17.4.2017 for arguments.

2d/-
(M.K. Hanajura)
Member (Judicial)